

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2009
MA No. 46/2017 & IA No. 09/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Dhanesh Mehta & Ors.
V/s.
M/s. Graham Firth Steel Products (India) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Niss. Pusrika Rajadhyaksha 1/6 Economic laws Practice	Advocates for the Petitioners	Kraj
	Nirmay Dpare and Vivek Dpare i/b MANILAL KHET AMBODAR D. Co.	Consult For the Respondents	RD V.D
52	Mr. Nishit Tanna i/b Phawal Vussonji & Associates	For Petitioners	NT
	Adv. Joshua Borges i/b Adv. SEAN WASSOODEW	For R2 & R3	Josh

ORDER

MA 46/2017 & 1A 09/2017 in TCP 37/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter for hearing on 7.8.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)